

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3000
ANSWERED ON:13.12.2005
COMPENSATION FOR ACQUIRED LAND
Ramadass Prof. M

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the progress in the formulation of bye-pass road (NH-17, Mahe Thalassery) in the Union territory of Pondicherry;
- (b) the compensation proposed to be given to 150 families whose lands have been indentified for acquisition purposes;
- (c) the time by which this compensation is likely to be paid;
- (d) whether this proposal has been included in the Annual Plan 2005-06; and
- (e) if not, the further steps likely to be taken to complete this bye-pass road alongwith the time-frame fixed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) : Total length of Thalassery-Mahe Bypass on NH-17 is 18.031 km. Land acquisition in 9.742 km from Chainage 0/00]to 9742m has been completed. In remaining length including the stretches falling in Mahe (Union Territory of Pondicherry), land acquisition has not been taken up.
- (b) : About 2.215km (from Chainage 11897 to 14112m) stretch of this bypass passes through Mahe in Union Territory of Pondicherry. Since land acquisition in this section has not been taken up, it is too early to indicate the quantumof compensation to be given to the 150 families of Mahe.
- (c) : Compensation and time frame of payment for the same will be decided after the land acquisition process is initiated.
- (d) & (e) : No, Sir, Entire length of NH-17 in Kerala has been identified for 4-laning on Build Operate & transfer (B.O.T.) basis under NHDP Phase III-B. The work of Thalassery-Mahe bypass will also be taken up along withfour laning of NH-17 under NHDP Phase III-B. Bids for the preparing Detailed Project Report (D.P.R.) have been received. It is too early to indicate the time of completion of this bypass.